



**Government of Jammu and Kashmir**  
**Revenue Department**  
**Civil Secretariat**  
**Srinagar/Jammu**

Notification,  
Srinagar, the 29<sup>th</sup> September, 2016

SRO 294.- In exercise the powers conferred by section 5 of the Jammu & Kashmir Land Revenue Act, Samvat, 1996, and in partial modification of Notification SRO 440 of 2014 dated 21<sup>st</sup> October, 2014, the Government hereby exclude village "Chilly Payeen, Chilly Bala, Muksyas and Sanwara" of "Niabat Chillay payeen" from the territorial jurisdiction of "Tehsil Chilly Pingal (New) HQ at Chilly Pingal" and include the same within the territorial jurisdiction of "Tehsil Bhalessa (Gandoh) HQ Gandoh".

By Order of the Government of Jammu and Kashmir.

Sd/-  
(B.B.Vyas) IAS  
Financial Commissioner  
Planning, Monitoring & Development Department  
(Administrative Secretary, Revenue Department)

No. Rev/S/137/2016

Dated: 08-09-2016

Copy to the:-

1. Financial Commissioner (Revenue) J&K, Srinagar.
2. Director General of Police.
3. All Principal Secretaries to the Government.
4. Principal Secretary to Hon'ble Chief Minister.
5. Resident Commissioner, J&K Government, New Delhi.
6. Principal Secretary to the Hon'ble Governor, J&K.
7. All Administrative Secretaries to the Government.
8. Divisional Commissioner, Jammu / Kashmir.
9. Commissioner, Survey and Land Records, J&K.
10. All Heads of the Departments.
11. Relief and Rehabilitation Commissioner (Migrants).
12. All Regional Directors, Survey and Land Records, J&K.
13. Director, Information, J&K, Srinagar.
14. Director, Estates, Civil Secretariat, J&K, Srinagar.
15. All Deputy Commissioners.
16. Custodian General, J&K, Srinagar.
17. Private Secretary to Hon'ble Minister for Revenue for information of the Hon'ble Minister.
18. Private Secretary to Hon'ble Minister of State for Revenue for information of the Hon'ble Minister.
19. Private Secretary to Commissioner/Secretary to the Government, Revenue Department.
20. Government Order file / stock file.

(Dr. Shabir Hussain Keen) KAS  
Deputy Secretary to Government  
Revenue Department